

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 10
IA No. 579/JPR/2023
IA No. 139/JPR/2024
CP No. (IB)- 18/9/JPR/2021
Under Section 9 of IBC, 2016

In the matter of:

Mr. Rakesh Kumar Goswami, Prop. Lamsyn Enterprises
... Operational Creditor/Applicant

Versus

M/s Western Energetics Pvt. Ltd. ... Corporate Debtor/ Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Anubha Singh, Adv.

ORDER

List the matter on 27.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 16, 2024